

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH  
ORIGINAL APPLICATION NO.170/00800 /2016

DATED THIS THE 25th DAY OF APRIL 2017

HON'BLE SHRI JUSTICE HARUN-UL-RASHID, MEMBER(J)

HON'BLE SHRI P. K. PRADHAN, MEMBER(A)

Niranjan Muniraju,  
S/o T. Muniraju,  
aged about 33 years,  
Working as Commercial Porter,  
O/o the Senior Divisional Commercial Manager,  
South Western Railway,  
Bangalore Division.  
Bangalore 560023. ....Applicant

(By M/S Subba Rao & Co)

Vs.

- 1.The General Manager,  
South Western Railway ,  
Hubli.
- 2.The Divisional Railway Manager,  
Bangalore Division.  
South Western Railway,  
Bangalore 560023.
- 3.The Senior Divisional Personnel Officer,  
Office of Divisional Railway Manager,  
Bangalore Division.  
South Western Railway,  
Bangalore 560023.
- 4.The Chief Medical Superintendent,

Bangalore Division.  
South Western Railway,  
Bangalore 560023. ..Respondents.

(By Shri J.Bhaskar Reddy, ACGSC )

ORDER (ORAL)

JUSTICE HARUN-UL-RASHID ..... MEMBER (J):

Learned Counsel for the applicant submits that the relief sought for by the applicant is granted. No more issues survive for consideration. OA is, therefore, dismissed as infructuous. No order as to costs.

(P. K. PRADHAN )  
MEMBER(A)

(JUSTICE HARUN-UL-RASHID)  
MEMBER(J)

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